GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2387 ANSWERED ON:21.07.2009 INFILTRATION FROM COASTAL AREAS Panda Shri Baijayant;Singh Alias Pappu Singh Shri Uday

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of instances of infiltration from the coastal areas during each of the last three years and current year;
- (b) whether there is any proposal to put in place Standard Operating Procedures for coastal patrolling; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2387 BY SHRI BAIJAYANT JAY PANDA AND SHRI UDAY SINGH TO BE ANSWERED ON 21.07.2009 REGARDING 'INFILATRATION FROM COASTAL AREAS'

- (a) As per the information available, there has been no case reported/encountered during the last three years, except a case reported regarding infiltration by sea route on 26th November, 2008, leading to Mumbai incidents. The matter is under investigation and is subjudice.
- (b) & (c): Yes Madam. The Government of India has designated Indian Navy as the authority responsible for overall maritime security which includes coastal security and offshore security. The Indian Coast Guard is additionally designated as the authority responsible for coastal security in territorial waters including areas to be patrolled by Coastal Police. The Director General Coast Guard has been designated as Commander Coastal Command responsible for overall coordination between Central and State agencies in all matters relating to coastal Security. These decisions are being implemented by the MoD.

Joint coastal patrolling is also being carried out along the coasts of Gujarat and Maharashtra under Operation SWAN by Coast Guard, Navy and other agencies.

For overall coordination among all the agencies operating in the Indian maritime zone, the Indian Coast Guard (ICG) is in the process of drawing Standard Operating Procedures (SOPs) for coastal security in consultation with all the coastal States & Union Territories and central agencies.